(d) if not, what are the reasons therefor?

Written Answers

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): *ial* Although there are some instances of delay in the refund of the, advance money, no specific case of non-refund of advance money by the company has been brought to the notice of the Govern, nre^it. The company has reported that refunds are made in a period of sixty days of receipt of cancellation fidvice in coinplete form.

(c) ana W Do not arise. Hindustan

Antibiotics Limited

1796. SHRIMATI RENUKA CHOW-DHURY: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Hindustan Antibiotic_s Limited (HAL) ha_s been incurring losses during the last few years;

(b) if so, what are the details of losses suffered by the company during 1984-85 and 1985-86; and the accumulated loss incurred so far and

(c) what measures are being taken by Government to make HAL a profit making unit?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH) • (a) Ves, Sir.

(b) Details of losses iricurred by HAL during 1984-55 and 1985. 86 and the »«fumulated loss as on 31. *I*. 1988

to Questions

are as follows:

Rs. in Crores	
1984-85	5.81
1985-86	8.12
Accumulale'cnoss as on 31-3-1986	36. 80

(c) At the instance of the Government, the company set up an in. house task force to identify the constraints and opportunities and to come out with concrete plan for its rehabL litation and revival. On the basis of the analysis made y the task force, the company has recently prepared a rehabilitation plan to make it a viable unit.

No Industry Districts in Andhra Pradesh

1797. SHRI PRARHAKAR RAO KALVALA: Will the Minister of INDUSTRY be pleased to state;

(a) the number and names of the districts in Andhra Pradesh declared as "No Industry District" since 1980 to date under the new policy with a view to accelerate industrial development in backward area; and

(b) the action taken by the Central Government in this, regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM); (a) and (b) Districts having no large or medium Scale Industries as per Action. Plan of District Industry Centres for 1979-80, were identified as 'No Industry Dis. tricts'. N_0 district in Andhra Pradesh fulfilled this criteria and, therefore, was not included in the list of No Industry Districts.

Ihdo-Soviet Cooperation for Industry

1798. SHRI PARVATHANENI UP-ENDRA: Will the Minister of INDUS TRY be pleased to state-

(a) whether there is, any proposal undej consideration *oi* the Govern.

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(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TE-WARY): (a) and (b) in the continuing effort to seek new areas of production cooperation between India and the Soviet Union, some new areas have been broadly identifier by Indo-Soviet Working Group on Machine Building and Production Cooperation. These are in an exploratory stage.

Assistance to Andhra Governmentfor reviving sick small scale industries

1799. SHR1 PARVATHANENI UP-ENDRA; Will the Minister of Industry be pleased to state:

(a) Whether any financial assistance has been given by the Central Government to the State Government of Andhra Pradesh for reviving sick small-scale industries in that State; and

(b) if so, what is the total amount give_n by the Central Government to the Government of Andhra Pradesh for this purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir. With a view to assisting the State Governments in reducing the incidence of sickness amongst small scale tmitg and to ensure greater utilisation of capacity installed, the Central Government is administering since 1983-84 a margin money scheme f^{or} revival of sick small scale units to supplement the efforts of State Governments, the Reserve Bank of India. Commercial Banks and other institutions in thus regard. The Central Government makes available loan assistance under this scheme on a matching basis to State Governments insterested in participation in the scheme. The State Government of Andhra Pradesh availed of Central loan assistance under this scheme during 1983-84.

(b) The total amount sanctioned -under this scheme to the State Government of Andhra Pradesh was Rs. 5 lakhs.

1800. Transferred to the Znd December, 19866.

; Consultant for power projects

1801. SHRI PARVATHANENI UP-ENDRA; Will the Minister of ENERGY be pleased to state:

(a) whether approval of a consul tant for the three gas based power projects at Kawas in Gujarat, Anta in Rajasthan and Auriya in Uttar Pradesh which were allotted to the National Thermal Power Corporation in 1985 has since been accorded;

(b) if so, what are the details thereof;

(c) what is the total installed capa city of the three plants; and

(d) by when the three projects will be commissioned?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY. (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

(b)The scope of consultancy specifications, tech covers review of nical evaluation of bids, detailed en engineering gineering, preparation of documents and Manuals and assistance for supervision in erec tion, testing and commissioning of Н * plant.